

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeals Nos. 63, 143, 158, 77, 55, 194 of 2013 and
Appeal No. 259 of 2012 and
Appeal No 43 of 2014 & IA Nos. 63 & 64 of 2014

Dated : 23rd May, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Appeal No. 63 of 2013

Tata Power Delhi Distribution Ltd. ... Appellant(s)
Versus
NHPC Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Alok Shankar
Counsel for the Respondent(s) : Mr. Sachin Datta &
Mr. Vikram Aditya Narayan for R-1
Mr. Manish Singhvi &
Mr. D.K. Devesh for R-7

Appeal No. 143 of 2013

BSES Yamuna Power Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Dushyant Manocha
Counsel for the Respondent(s) : Mr. Alok Shankar
Mr. Sachin Datta &
Mr. Vikram Aditya Narayan for R-2
Mr. Manish Singhvi &
Mr. D.K. Devesh

Contd.....2..

(2)

Appeal No. 158 of 2013

BSES Yamuna Power Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Dushyant Manocha
Counsel for the Respondent(s) : Mr. Alok Shankar
Mr. Sachin Datta &
Mr. Vikram Aditya Narayan for R-2
Mr. Manish Singhvi &
Mr. D.K. Devesh

**Appeal No. 77 of 2013 &
IA Nos. 124 & 125 of 2013**

Tata Power Delhi Distribution Ltd. ... Appellant(s)
Versus
NTPC Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Alok Shankar
Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahu
Mr. Poorva Saigal for R-1
Mr. R.B. Sharma for R-4, 5 & 12
Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-15

**Appeal No. 259 of 2012 &
IA Nos. 415 of 2012 & 98 of 2013**

Punjab State Power Corporation Ltd. ... Appellant(s)
Versus
NTPC Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma

Contd.....3..

Counsel for the Respondent(s) : (3)
Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Ms. Poorva Saigal for R-2

Mr. Alok Shankar

Mr. R.B. Sharma for R-7

**Appeal No. 55 of 2013 &
IA No. 84 of 2013**

BSES Yamuna Power Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Dishyant Manocha

Counsel for the Respondent(s) : Mr. R.B. Sharma for R-5

Mr. M.G. Ramachandran
Ms. Poorva Saigal for R-2

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-3

Mr. Alok Shankar

**Appeal No. 194 of 2013 &
IA Nos. 268 & 269 of 2013**

BSES Yamuna Power Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Dishyant Manocha

Counsel for the Respondent(s) : Mr. Manish Singhvi &
Mr. D.K. Devesh

Mr. M.G. Ramachandran
Ms. Poorva Saigal for R-2

Mr. Alok Shankar

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-9

Contd.....4..

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Appeal No 43 of 2014 & IA Nos. 63 & 64 of 2014

Tata Power Delhi Distribution Ltd.

... **Appellant(s)**

Versus

SJVN Ltd. & Ors.

... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Alok Shankar

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Anushree Bardhan for R-1

Mr. R.B. Sharma for R-13

Mr. M.S. Ramalingam for R-15

ORDER

We have heard the learned counsel for the Respondents in Appeal No. 77/2013, 259/2012, 55/2013, 194/2013 and 43/2014.

Post the matter for further hearing on **4th July, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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